

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

28

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1. Abeezer

Advocate.



Faizullah
a/w Shaker Pradhan
and Ashwin Chivale.

Zal Andhyani
i/b HSA Advocates
for Respondent NO. 8/50

2. Senior Counsel R.H. Dada

Advocate. 

a/w Gundath Marley.

2 Enock Kotwal
and Walter Lewis.

i/b Mills & Mills

for Respondent NO. 2

Pankaj Sawant, Senior Advocate
for Respondent 3

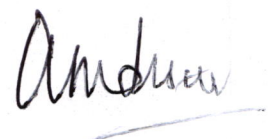
Advocate 

3. Mr. Joseph Kodianthara
Sr. Counsel

Mr. Eric Comela
Counsel

i/b

Mr. Atul Desai, Adv. & Solicitor
of M/s Kanga & Co.
for Petitioner



: 2 :

ORDER

TCP No.87/ 397-398/NCLT/MB/MAH/2006

List this matter on 7.11.2017.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)